

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1600
ANSWERED ON:09.12.2004
STORAGE OF PETROL AND DIESEL
Rawat Shri Kamla Prasad

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that certain oil companies are storing petrol and diesel;
- (b) if so, the names thereof;
- (c) whether dumping/storage of petrol and diesel by these companies is creating problems for common man;
- (d) if so, the action taken by the Government against these companies; and
- (e) if not, the reason therefore?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (e) : Public sector oil companies (IOC, BPC, HPC & IBP) have setup their storage points at various locations in the country for distribution of petroleum products, including petrol and diesel. These storage points are setup following the conditions laid down by Government/Statutory bodies such as the Oil Industry Safety Directorate (OISD), the Chief Controller of Explosives (CCOE), the Pollution Control Board, the Factory Inspectorate, Local Administration, etc.